

## Annexure-3

Name of the corporate debtor: Stan Autos Private Limited; Date of commencement of Liquidation: 11.04.2023 List of Stakeholders as on: 10.06.2023

## List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share
1	Kotak Mahindra Prime Limited	09.05.2023	218666641.2	218666641.2	Secured	0*	218666641.2	No	--	NIL	NIL	-	0	Security Interest has not been relinquishment
2	Kotak Mahindra Bank Limited	05.05.2023	173663703.3	173663703.3	Secured	0*	173663703.3	No	-	NIL	NIL	-	-	Security Interest has not been relinquishment
3	State Bank of India	27.04.2023	537382751.1	535824065.8	Secured	5965000*	535824065.8	No	65.88	NIL	NIL	15,58,685.36	0	937904.23 admitted as IRPC in Annexure-1
	<b>Total</b>		929713095.64	928154410.28					65.879111			15,58,685.36	-	

\* The Possession of Showroom/Workshop of CD situated at Sherpur Chowk, Ludhiana is under Litigation and not with RP/Liquidator. No Valuation has been carried out. Hence the same is not Covered by Security Interest.